

The strategy is also to promote male participation in Family Planning. Population stabilization requires greater convergent action to influence the wider determinants of health care like female literacy, sanitation, nutrition, gender and social empowerment, early childhood development, marriage after 18, spacing of children and behavioural changes etc.

The following specific initiatives have been taken in pursuance of the objectives of NPP 2000/NRHM towards population stabilisation:—

- National Family Planning Insurance Scheme has been started since November, 2005 to compensate the sterilization acceptors for failures, complications and deaths and also provides indemnity insurance cover to doctors.
- Compensation Package for Sterilization was increased in September, 2007 in family planning *i.e.* in Vasectomy from Rs. 800/- to Rs. 1500/- and tubectomy from Rs. 800/- to Rs. 1000/- in public facilities and to a uniform amount of Rs. 1500/- in accredited private health facilities for all categories in all States for vasectomy.
- Promoting acceptance of No Scalpel Vasectomy to ensure male participation.
- Promoting IUD 380A intensively as a spacing method because of its longevity of 10 years and advantages over other IUDs.
- Fixed day Fixed Place Family Planning Services round the year made possible on account of growing number of 24x7 PHCs and better functioning CHCs and other health facilities under NRHM.

Re-emergence of measles

935. DR. JANARDHAN WAGHMARE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware that there are signs of re-emergence of measles, the highly contagious viral disease which mostly affects children; and

(b) if so, the details of action plan to prevent it?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) As per the available data there is no re-emergence of measles, although there has been an improvement in reporting of measles cases with strengthening of surveillance in some State. Government of India is currently providing single dose of measles vaccine to infants at 9 months under routine immunization. It is planned to provide a second dose of measles vaccine to further measles cases and deaths.

Withdrawal of cashless mediclaim facility by insurance companies

936. MS. SUSHILA TIRIYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the private insurance companies have withdrawn cashless hospitalization facility;

(b) if so, the reasons therefor;

(c) whether these mediclaim insurance policies have become almost redundant; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The Insurance Regulatory and Development Authority (IRDA) has informed that the Insurance Companies have neither stopped nor discontinued the cashless treatment facility, but only modified the list of network hospitals to control healthcare costs in the interest of policy holders.

(c) and (d) Withdrawal of cashless facility does not make the Mediclaim Policies redundant, as the Reimbursement facility is still available in cases where cashless facility is not permitted or is not available.

Cases against manufacturers of spurious drugs

937. SHRI NARESH GUJRAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of cases registered against manufacturers and distributors of spurious drugs in the last three years, year-wise and State-wise; and

(b) how many people were convicted on this account during the same period?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Details containing the State-wise data for the last three years regarding cases registered against manufacturers and distributors of spurious drugs and the number of people convicted on this account, as collected from the State Drugs Controllers, are given in the Statement.

Statement

No. of Samples tested, No. of Samples declared not of Standard Quality, No. of Samples declared Spurious, No. of Prosecution Launched, and No. of cases decided, No. of persons arrested and approximate value of drugs seized during 2007-08 as per the feed back available from the States

Sl. No.	States/UTs	No. of drugs samples tested	No. of drugs samples declared not of standard quality	No. of drugs samples declared spurious/ adulterated	No. of drugs prosecution launched for manufacturing, sale and distribution of spurious/ adulterated drugs	No. of cases mentioned in the earlier column)	No. of persons arrested	Approximate value of drugs seized (in Rs.)
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	3962	82	5	1	1	Nil	250,000